

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 17180/2017

GAS AUTHORITY OF INDIA LTD.

Petitioner(s)

VERSUS

RAMESH CHANDRA & ORS.

Respondent(s)

(FOR ADMISSION)

WITH

SLP(C) No. 19333/2017 (XI)

(IA No.43964/2017-CONDONATION OF DELAY IN FILING and IA

No.43965/2017-EXEMPTION FROM FILING O.T. and IA No.99799/2017-XTRA)

SLP(C) No. 19224/2017 (XI)

SLP(C) No. 25085/2017 (XI)

(IA No.75938/2017-CONDONATION OF DELAY IN FILING and IA

No.75941/2017-EXEMPTION FROM FILING O.T.)

SLP(C) No. 23502/2017 (XI)

(FOR ADMISSION and I.R. and IA No.75740/2017-CONDONATION OF DELAY
IN FILING and IA No.75742/2017-EXEMPTION FROM FILING O.T.)

Date : 29-01-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Kaushik Laik, AOR

For Respondent(s)

Mr. Sudhir Kr. Sharma, Adv.

Mr. Narender Kumar Verma, AOR

Mr. Gaurav Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 17180/2017

Last and final opportunity is granted to respondent Nos.1
and 2 for filing counter affidavit within four weeks.

Respondent No.3 has been served but no one has entered
appearance.

SLP(C) No. 19333/2017

Respondent Nos.2 and 3 have been served but no one has entered appearance.

Application for substitution of the deceased respondent No.1 is still defective. Defects be cured within four weeks, as last opportunity.

SLP(C) No. 19224/2017

Respondent Nos.1 to 3 have already filed counter affidavit.

The Id. Counsel for the petitioner to take fresh steps for service of respondent Nos.4 and 5 within two weeks. Notice thereafter be issued.

SLP(C) No. 25085/2017

Last and final opportunity is granted to respondent Nos.1 to 3 for filing counter affidavit within four weeks.

Respondent No.4 has been served but no one has entered appearance.

SLP(C) No. 23502/2017

The Id. Counsel for the petitioner to take fresh steps for service of respondent Nos.1 to 3 within two weeks. Notice thereafter be issued.

List again on 23.3.2018.

KAPIL MEHTA
Registrar
29.1.2018

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